Supp. List-01 Sr. No. 01 & 2

HIGH COURT OF JAMMU AND KASHMIR AT JAMMU (Through Virtual Mode)

CrlM No. 486/2020 & CrlM No. 487/2020 in WP(Crl) No. 05/2020

Surject Singh SalathiaPetitioner(s)

Through:- Mr. A.K Shan, Advocate

v/s

U.T of J&K and others

.....Respondent(s)

Through: - Mr. Ayjaz Lone, Dy. A.G

Coram: HON'BLE MR. JUSTICE PUNEET GUPTA, JUDGE

ORDER

CrlM No. 486/2020 in WP(Crl) No. 05/2020

Application is allowed as prayed for.

The matter is taken up today.

CrlM NO. 487/2020 in WP(Crl). 05/2020

Application is allowed as prayed for.

WP(Crl) No. 05/2020

Mr. Ayjaz Lone, learned Dy. A.G accepts notice on behalf of the respondents.

List on 08.07.2020.

(Puneet Gupta) Judge

Jammu 16.06.2020 Tarun